

(b) the damage caused to the DTC buses as a result thereof;

(c) the number of persons injured and arrested;

(d) whether Government are aware of the innumerable difficulties experienced by the general public due to bus hold-ups; and

(e) the steps proposed to be taken by Government to ensure that no bus is stopped or hijacked in Delhi in the interest of masses?

THE MINISTER OF STATE IN-CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM): (a) There were cases of hold up of 1324 buses including 33 buses of private operators under DTC operation during the relevant period.

(b) 65 buses were damaged in these incidents.

(c) According to the information with the Corporation, 27 persons, who were reported to be involved in the hold-ups of buses, were arrested. No case of injury to any person because of hold-ups of buses has been reported to the Corporation.

(d) Yes, Sir.

(e) With a view to checking such incidents, the Delhi Administration has set up an Apex Committee consisting of representatives of the University of Delhi, Delhi University Students' Union, Police Department of the Administration and Delhi Transport Corporation to deal with the demands of the students. The Corporation has also set up a Grievances Cell for this purpose. A number of officers of the Corporation have also been deputed to establish rapport with the students. No incident of hold-up of buses has been reported in November, 1977.

Proof and Experiment Centre at Chandipur

1997. SHRI BAIIRAGI JENA: Will the Minister of DEFENCE be pleased to state:

(a) whether the Proof and Experiment Centre at Chandipur is not connected by Railway link for transport of defence personnel and armaments;

(b) whether there is also a proposal to establish an ordnance factory there; and

(c) if so, how far Government have progressed in this direction?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): (a) The Railway link for the Proof and Experimental Centre is Balasore. (on the main Calcutta-Madras line) which is 15 kilometres from Chandipur. The road from Balasore to Chandipur is well maintained for transport of Defence personnel and armaments.

(b) No, Sir.

(c) Does not arise.

कपड़े का फुटकर मूल्य

1998. श्री हरगोविन्द वर्मा : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने सूती कपड़ा उद्योग को कपड़े पर फुटकर मूल्य न छापने का आदेश दिया है ; और

(ख) यदि हां, तो इसके क्या कारण हैं ?

उद्योग मंत्री (श्री जार्ज फर्नानडिस) : (क) और (ख). नई योजना लागू किये जाने के बाद से जिसके अन्तर्गत सूती कपड़ा मिलों को कपड़े के प्रत्येक मोटर पर केवल मिल से निकलने समय के मूल्य और उत्पादन शुल्क की मुहर लगानी जरूरी है, उन्हें अन्य किसी भी प्रकार का मूल्य अंकित करने से रोक दिया गया है ।